MONTH

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What is the progress made on those targets district-wise	4
Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	(c)
Number of Officers who participated in the said conference	3(b)
Whether any Statewide/Regional Conference held during the month.	3(a)

High Court of Meghalaya		Name of the State/UT
1022	CIVIL	
149	CRIMINAL	Opening Balance
1171	CIVIL+ CRIMINAL	
62	CIVIL	Ins
16	CRIMINAL	Institution during the month
78	CIVIL+ CRIMINAL	
143	CIVIL	Dispo
64	CRIMINAL	osal Cases d month
207	CIVIL+ CRIMINAL	during the
941	CIVIL	Closi
101	CIVIL CRIMINAL CIVIL CRIMINAL CIVIL CRIMINAL CIVIL CRIMINAL CIVIL CRIMINAL CRIMINAL CRIMINAL	Disposal Cases during the Closing balance at the end month of the month
1042	CIVIL+ CRIMINAL	at the end
-7.92%	CIVIL	% Incr penden
-7.92% -32.21% -11.02% 49	CRIMINAL	% Increase or decrease in pendency vis a vis previous month
-11.02%	CIVIL+ CRIMINAL	
49	CIVIL	Dispo mor
1	CRIMINAL	Disposal of cases which are more than five years old the end of the month
50	CIVIL+ CRIMINAL	
99	CIVIL	Pende more the
-	CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL	Pendency of cases which are more than five years old at the end of the month
100	CIVIL+ CRIMINAL	es which are years old at e month

ANNEXURE-II